

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
IB-352/ND/2021
IA/1576/2023, IA/548/2024

IN THE MATTER OF:

**State Bank of India Through Its Authorized Person
Mr. S. V. Saravanan**

...PETITIONER

Vs.

Mr. Naresh Mittal

...RESPONDENT

Section

U/s 95(1) of IBC, 2016

**Order delivered on 03.07.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the RP

:Adv. Karan Valecha and Adv.
Dhananjaya Sud.

For the Respondent/PG

:Adv. Shruti Nayar

ORDER

IA/1576/2023

Pleadings are complete. List the matter for argument on **31.07.2024**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Mahendra Khandelwal)
Member (J)**